

Pakistan in Delhi in September 1958 At this Prime Ministers' meeting, a reference to the unsettled disputes and their further consideration was made in the following terms:—

"Some of the border disputes, namely, two regarding the Radcliffe and Bagge Awards in the eastern region, and five in the western region, require further consideration

The Prime Ministers agreed to issue necessary instructions to their survey staff to expedite demarcation in the light of the settlements arrived at and to consider further methods of settling the disputes that are still unresolved. In regard to the Hussainiwala and Suleimanke disputes, the Foreign Secretary of the Government of Pakistan and the Commonwealth Secretary of the Government of India, will in consultation with their engineers, submit proposals to the Prime Ministers."

Our Commonwealth Secretary had visited the Hussainiwala and Suleimanke areas, in November 1958 and had then discussed technical and other details with the engineers and the local officers on the spot. The Karachi meeting in February 1959 discussed these two disputes relating to Hussainiwala and Suleimanke areas. The Indian Delegation consisted of engineers and other experts and was headed by our Commonwealth Secretary

The discussions at Karachi disclosed a divergence of views between the two Delegations. Both sides stated the position of their Governments regarding these disputes, and no agreed proposals for settlement emerged as a result of these discussions.

Since our talks with the Pakistan Foreign Minister in Karachi, the Commonwealth Secretary referred to the serious increase in the number of incidents on the eastern border

which have been caused by irresponsible and aggressive fring by Pakistan authorities. Representations in this connection have been made repeatedly to the Government of Pakistan at various levels and through our High Commissioner in Karachi.

It is our policy to endeavour to settle border disputes peacefully and to restore normal conditions in border areas. At the same time, any aggressive action or pressure on the part of Pakistan authorities and any violation of our territory has to be resisted. Measures necessary for the protection of the life and property of our citizens living in the border areas have been taken.

12.04½ hrs.

CINEMATOGRAPH (AMENDMENT) BILL

The Minister of Information and Broadcasting (Dr. B. V. Keskar): I beg to move

"That the following amendments made by Rajya Sabha in the Bill further to amend the Cinematograph Act, 1952, be taken into consideration

'Enacting Formula

(1) That at page 1, line 1, for the words "Ninth Year" the words "Tenth Year" be substituted

Clause 1

(ii) That at page 1, line 4, for the figure "1958" the figure "1959" be substituted

I might say that the amendments are only formal. When the Bill was taken up and passed by this House, in 1958, the Ninth Year of the Republic. When it was passed in the Rajya Sabha, we had already entered 1959, the Tenth Year of the Republic. So, these consequential amendments have to be accepted.

Mr. Speaker: The question is:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Cinematograph Act, 1952, be taken into consideration:

'Enacting Formula

(i) That at page 1, line 1, for the words "Ninth Year" the words "Tenth Year" be substituted

Clause 1

(ii) That at page 1, line 4, for the figure "1958" the figure "1959" be substituted'

The motion was adopted

Enacting Formula

Amendment made

That at page 1, line 1, for the words "Ninth Year" the words "Tenth Year" be substituted

[Dr B V Keskar]

Clause 1

Amendment made

That at page 1, line 4, for the figure "1958" the figure "1959" be substituted.

Dr. B. V. Keskar: I beg to move:

"That the amendments made in the Bill by Rajya Sabha be agreed to"

Mr. Speaker: The question is:

"That the amendments made in the Bill by Rajya Sabha be agreed to"

The motion was adopted.

12.07 hrs.

RAILWAY BUDGET—GENERAL DISCUSSION—contd

Mr Speaker: Before we take up the Demands for Grants, I call upon the hon. Railway Minister to make his contribution to the debate

The Minister of Railways (Shri Jagjivan Ram): Mr Speaker, Sir, I am extremely thankful to the House for scrutinising the budget in such

great detail. Encouraging words and words of appreciation and cheer for the railwaymen have been expressed throughout in the House. There have been criticisms and suggestions made; we will try to benefit by them.

Shri Gopalan initiated the debate and he sounded a pessimistic note. Since the budget was introduced in this House, there have been comments in the Press, general and specialised. Economic journals, trade and commercial journals have also commented on the budget, they have welcomed it

Shri Asoka Mehta (Muzaffarpur): Except the Capital

Shri Jagjivan Ram: except one or two, of course In this House also, there has been general appreciation In a huge organisation like the railways, spreading over vast areas and serving millions of people, there are bound to be lapses here and there I am not here to claim that we are perfect in all respects. As I have said, we always try to profit by the criticisms and suggestions made in the House and on this occasion also, we will do that.

I really admire the spirit and the sentiments expressed by Shri Asoka Mehta, and his objective and constructive approach to the railway problems I have taken note of his suggestions and I shall follow them up Although he has been modest enough to say that he is making only marginal comments, he has really covered extensive ground and raised numerous queries which practically touch upon the entire economic structure of the railways

It is not reasonably practicable for me in this speech to cover all the points in such a comprehensive manner as I would have wished, but I shall endeavour to give a broad ang- results which I hope would not only and explain the position and clarify the doubts. If we wish to review the whole financial picture in retrospect I would think we might only